GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †5999

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

POLICE REFORMS

†5999. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the programmes launched by the Government on Police reforms along with the outcome in this regard during the last three years;
- (b) whether the Government has any proposal to prepare schemes on Police reforms in the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): As 'Police' is a State subject falling in List-II of seventh schedule of the Constitution of India, it is the State Governments/UT Administrations, which have to implement the various police reforms measures. Further, Police reforms is an ongoing process, the Centre advises the States from time to time to bring the requisite reforms in the police administration to meet the expectations of people.

A concept of "SMART" Policing was introduced in 2014. 'SMART' police stands for S-Sensitive and Strict; M-Modern and Mobile; A-Alert and Accountable; R-Reliable and Responsive and T-Trained and Techno-savvy police. As a follow up, four Regional Workshops on "SMART" Policing were organized in 2015. A compilation of Best Practices and SMART Policing initiatives, shortlisted in these conferences, was released by the Bureau of Police Research & Development (BPR&D). Further, all the States/UTs have also been requested to identify the positive stories/ good work being done at the Police Station level/any Police office at the district level and put the same in public domain. As per information received from the State Governments/UTs, as on 31.3.2017, the total number of uploaded good stories/good work is 27,718.

State Police Forces are also supported through the grants-in-aid released to the State Governments under the Scheme for Modernisation of State Police Force (MPF) by the Ministry of Home Affairs. The major items of Police infrastructure covered under the Scheme are mobility, modern weaponry, training infrastructure facilities, forensic Science equipments, security equipments, traffic equipments, construction of residential building for lower level police personnel, etc.
